

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/18921/2025	SHERANWALI INFRASTRUCTURE PVT. LTD., TALCHER VS NATIONAL ALUMINIUM CO. LTD. (NALCO), BBSR	HEERSWAT KUMAR ACHARYA VS BBSR	// () //	
2	D-BLAPL/13616/2025	DEEPAK MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS STATE OF ODISHA	BHANDARIPOKHARI /509 /2024 () //	
3	D-BLAPL/13617/2025 BLAPL/4801/2025	PABANA DEHURY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS STATE OF ODISHA	NALCO /182 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul) GR/0000849/2024	
4	D-BLAPL/13624/2025	SADAN BARIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS STATE OF ODISHA	MALKANGIRI /170 /2025 () //	
5	D-BLAPL/13627/2025	MUNA @ GOUTAM MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS STATE OF ODISHA	PATTAMUNDAI MODEL /108 /2025 () //	
6	D-BLAPL/13629/2025	BUBA @ ASIT MOHAPATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS STATE OF ODISHA	TIRTOL /98 /2025 () //	
7	D-BLAPL/13633/2025	SASAN KUMAR PANI @ SHASAN KUMAR PANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS STATE OF ODISHA	DAMANJODI /64 /2024 () //	
8	D-BLAPL/13637/2025	BHABAGRAHI BARAL VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS STATE OF ODISHA	//0 () //	
9	D-BLAPL/13639/2025	SUSHANT KOKATE @ SUSANT KOKATTE VS STATE OF ODISHA	MD ZIAUL HAQUE VS STATE OF ODISHA	KUMBHARAPARA /165 /2025 () //	
10	D-BLAPL/13644/2025	BISWAJIT NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS STATE OF ODISHA	SPL.TASK FORCE /14 /2022 () //	
11	D-BLAPL/13647/2025	JAYSINGH HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS STATE OF ODISHA	KALIMELA /130 /2023 () //	

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12	D-BLAPL/13661/2025 BLAPL/4819/2025	SANJAY SAH @ SAHA @ SAHU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHANUPALI /75 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000313/2024	
13	D-BLAPL/13663/2025	LEO @ TAPAN @ SARBESWAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHAMARA PS /87 /2024 () //	AOR20220001615C202500082
14	D-BLAPL/13670/2025	MOHAMMAD KHUDA BOX @ MD. KHUDA BOX VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //	
15	D-BLAPL/13674/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /107 /2025 () //	
16	D-BLAPL/13677/2025	PURUSOTTAM BHUTIA @ TOPPO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /146 /2025 () //	
17	D-BLAPL/13683/2025	JAGANATH MAJHI VS STATE OF ODISHA	ALOK KUMAR KAR VS	JEYPORE SADAR /7 /2020 () //	AOR20220001297C202500118
18	D-BLAPL/13684/2025	BALIA DEHURY VS STATE OF ODISHA	ALOK KUMAR KAR VS	KISSANNAGAR PS /37 /2025 () //	AOR20220001297C202500119
19	D-BLAPL/13690/2025	AMIYA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /642 /2024 () //	
20	D-BLAPL/13691/2025	MAHAMMED SUHAIL K K VS STATE OF ODISHA	AMIT BISWAL VS	MUNIGUDA /149 /2024 () //	
21	D-BLAPL/13692/2025	KANAK DEI @ BHOI VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	CHANDANPUR /258 /2024 () //	
22	D-BLAPL/13693/2025	BISWA PRADHANI @ BISWAJIT PRADHANI @ TULSI VS STATE OF ODISHA	SHRIVANANANDA WIBEDI VS	KHAPRAKHOL /78 /2025 () //	
23	D-BLAPL/13697/2025	MAGUNI BEHERA	MANAS KUMAR CHAND	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/13699/2025	KALANDI CHARAN BRAHMA	MANAS KUMAR CHAND	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/13701/2025	TRILOCHANA NAYAK @ KALU	SANTOSH CHANDRA ATABUDHI	Maitri Vihar PS /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/13704/2025	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	CHOUDWAR /92 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/13705/2025	SASHI MAJHI	PRABHAV BEHERA	JAIPATNA /311 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/13707/2025	PINKI NAIK	RAJESH RANJAN SAHOO	MANCHESWAR P.S. /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/13714/2025	RABINDRA NAYAK @ SIBA	SANTOSH CHANDRA ATABUDHI	Maitri Vihar PS /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/13720/2025	NARENDRA NATH DAS	BIJAYA KUMAR RAGADA	BAHALDA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/13721/2025	AJIT @ PALAU @ SUKRU SETHI	BIJAYA KUMAR RAGADA	MAHULPALI /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/13724/2025	PANCHANANA DAS @ BEHERA	JANMEJAYA KATIKIA	RAMBHA (KHALLIKOTE) /739 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/13726/2025	PITAMBER @ PITAMBAR MALLIK	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/13732/2025	ROUTRA @ RAJKISHORE SAHU	AKSHAYA KUMAR SAHOO	CHHENDIPADA /73 /2013	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

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35	D-BLAPL/13739/2025	STATE OF ODISHA SUBASH KANHAR VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /77 /2023 ()	AOD20240000069C202500005
36	D-BLAPL/13744/2025	STATE OF ODISHA RASHMI RANJAN PANDA VS	SIDHESWAR RATH VS	// PAHALA /45 /2025 ()	
37	D-BLAPL/13747/2025	STATE OF ODISHA SUDHIRA DAS @ SUDURU DAS VS	JYOTIRMAYA SAHOO VS	// KODALA /442 /2020 ()	
38	D-BLAPL/13748/2025	STATE OF ODISHA KARAM GANGI VS	UMESH CHANDRA DORA VS	// MOTU /96 /2023 ()	
39	D-BLAPL/13749/2025	STATE OF ODISHA BIKRAM NARENDRASINGH VS	AMITAV TRIPATHY VS	// BANAPUR P.S. /290 /2021 ()	
40	D-BLAPL/13750/2025	STATE OF ODISHA SIPU BARIK VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /139 /2025 ()	
41	D-BLAPL/13751/2025	STATE OF ODISHA PANCHU BEHERA @ PUNCHA BEHERA VS	JYOTIRMAYA SAHOO VS	// BASELI SAHI PS /13 /2025 ()	
42	D-BLAPL/13760/2025	STATE OF ODISHA MANOSI MOHORIA @ MAHURIA VS	SURYAKANTA DASH VS	// JEYPORE SADAR /91 /2025 ()	
43	D-CMAPL/18714/2025	STATE OF ODISHA PARAMANANDA SWAIN VS	ADV. VS	// // ()	
44	D-CMAPL/18797/2025	TAHASILDAR,KENDRAPARA UNION OF INDIA VS	DIPTI RANJAN BHOKTA(C.G.C.) VS	// // ()	
45	D-CMP/18657/2025	BISWANATH MAHAPATRA SHRUTI @ SUKANTI DASH VS	AJIT CHANDRA MOHAPATRA VS	// // ()	
		MANJULATA RAY		//	

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46	D-CMP/18698/2025	O.S.F.C.CUTTACK VS JYOTI PRAKASH DAS	ABINASH ROUTRAY VS	// 0 //	
47	D-CMP/18723/2025	ALOK RANJAN NAYAK VS USHAMANI NAYAK@RAY	MAMATA MISHRA VS	// 0 //	
48	D-CMP/18745/2025	MAYANK KUMARI DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	// 0 //	
49	D-CMP/18763/2025	GIRIDHARI BEHERA VS PRATAP BEHERA	BIKRAM CHANDRA GHADEI VS	// 0 //	
50	D-CMP/18792/2025	DILLIP PAL VS RAMESH CHANDRA PAL	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
51	D-CMP/18794/2025	SATYAJIT ROUT VS ARUN KUMAR DAS	BISWA PRAKASH DHAL VS	// 0 //	
52	D-CMP/18816/2025	KHIROD KUMARI DEVI VS CHRISTIAN CATHOLIC CHURCH OF BERHAMPUR, GANJAM	GYANA RANJAN MOHAPATRA VS	// 0 //	
53	D-CMP/18828/2025	DEBENDRA KUMAR SINGH VS BISWANATH SINGH	SUKANTA KUMAR NAYAK VS	// 0 //	
54	D-CMP/18851/2025	MANOJ CHAMPATI VS RANJAN PRADHAN	TUSAR KUMAR MISHRA VS	// 0 //	
55	D-CMP/18855/2025	RAJ KUMAR AGARWAL VS I.F.G.L REFRACTORIES LTD., SUNDARGARH	DEBAKANTA MOHANTY VS	// 0 //	
56	D-CMP/18861/2025	GADADHAR SWAIN VS SAROJINI PARIDA	AMITAV TRIPATHY VS	// 0 //	
57	D-CMP/18862/2025	GOURIMANI DAS	ALOK KUMAR MOHANTY	//	

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		VS	VS	0	
		ANANDA CHANDRA DAS		//	
58	D-CMP/18875/2025	LOCHOMA BHOTRA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		DHONA BHOTRA		//	
59	D-CMP/18884/2025	BIDHAN CHANDRA DAS	SATYABADI MANTRY	//	
		VS	VS	0	
		ABANTIBHUSAN MAHALA		//	
60	D-CONTC/18646/2025	LAXMIPRIYA PANDA	ADV.	//	
		VS	VS	0	
		RAGHURAM LYER,OAS		//	
61	D-CONTC/18662/2025	SISIR KUMAR MISSAL	ADV.	//	
		VS	VS	0	
		BIRANCHI NARAYAN MOHANTY		//	
62	D-CONTC/18664/2025	ASHARANI MUNI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
63	D-CONTC/18667/2025	UPAMA MAHARATHA	ADV.	//	
		VS	VS	0	
		GOVIND MOHAN,IAS		//	
64	D-CONTC/18678/2025	TAPASWINI SAHOO	PRABHU PRASAD MOHANTY	//	
		VS	VS	0	
		PRIYARANJA PRUSTY,PROJECT DIRECTOR,DRDA,PURI		//	
65	D-CONTC/18722/2025	MAA BISHALAXMI S.H.G, UDYAN RAJNAGAR, KENDRAPADA		//	
		VS	VS	0	
		SMRUTIRANJAN PRADHAN,COLLECTOR AMD D.M.KENDRAPADA		//	
66	D-CONTC/18733/2025	AMIT ABHIJIT SAMAL	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		ASWATHY S.,COMM-CUM-SECRETARY		//	
67	D-CONTC/18754/2025	POULTRY TRADERS ASSOCIATION OF ODISHA, BBSRANMEJAYA KATIKIA		//	
		VS	VS	0	
		DHARITRI MISHRA,GNEERAL MANAGER,OSAM,BBSR		//	
68	D-CONTC/18756/2025	SARAT KUMAR PRADHAN	ADV	//	AOR20220001535C202500095
		VS	VS	0	

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69	D-CONTC/18764/2025	GIRISH S.N., PRINCIPAL SECRETARY PANCHAYTI RAJ AND DRINKING WATER DEPTT. MANAGING COMMITTEE, CHRIST COLLEGIATE SCHOOL, CUTTACK	VS	// // 0	AOR20220001600C202500057
70	D-CONTC/18782/2025	SUSANTA KUMAR DAS, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA DILLIP KUMAR DAS	VS ADV.	// // 0	
71	D-CONTC/18785/2025	SHALINI PANDIT, IAS GOURI PRASAD SAMAL	VS ADV.	// // 0	
72	D-CONTC/18788/2025	SHALINI PANDIT, IAS BALARAM DAS	VS ADV.	// // 0	
73	D-CONTC/18790/2025	SHALINI PANDIT, IAS AVIMANYU PRADHAN	VS ADV.	// // 0	
74	D-CONTC/18795/2025	SHALINI PANDIT, IAS PRAMOD KUMAR MALLICK	VS ADV.	// // 0	
75	D-CONTC/18802/2025	SHALINI PANDIT, IAS MANDAKINI MEHER	VS ADV.	// // 0	
76	D-CONTC/18805/2025	ASWATHY S., IAS SOVANJIT ROUT	VS ADV.	// // 0	
77	D-CONTC/18808/2025	ASWATHY S., IAS HIMANSU BHUSAN MAHANTA	VS ADV.	// // 0	
78	D-CONTC/18815/2025	ASWATHY S., IAS PRIYADARSINI OTA	VS ADV.	// // 0	
79	D-CONTC/18817/2025	ASWATHY S., IAS PRIYADARSINI OTA	VS ADV.	// // 0	
		ASWATHY S., IAS	VS	// 0	

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80	D-CONTC/18820/2025	CHANDAN KUMAR MEHER VS ASWATHY S., IAS	ADV. VS	// 0 //	
81	D-CONTC/18821/2025	SWAGATIKA NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //	
82	D-CONTC/18822/2025	KAMINI NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //	
83	D-CONTC/18823/2025	DR. BHIMSEN SAHOO VS PRASANNA KUMAR SWAIN, VICE CHANCELLOR, SRI JAGANNATH SANSKRIT UNIVERSITY, PURI	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500036
84	D-CONTC/18824/2025	VIBEKANANDA ADHIKARY VS ASWATHY S., IAS	ADV. VS	// 0 //	
85	D-CONTC/18831/2025	SANYASI BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //	
86	D-CONTC/18834/2025	HIRALAL PANIGRAHI VS ANU GARG, ADDITIONAL CHIEF SECRETARY, WR DEPARTMENT, BBSR, KHURDA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
87	D-CONTC/18837/2025	BILOY KUMAR MOHAPATRA VS NARAYAN DASH, OAS	GYANARANJAN MAHAPATRA VS	// 0 //	
88	D-CONTC/18856/2025	RAJENDRA KUMAR PATRA VS AMBIKA PRASAD PADHI	ADV. VS	// 0 //	
89	D-CONTC/18858/2025	PRABIR KUMAR SETHI VS SUDHANSU SARANGI, IPS	ADV. VS	// 0 //	
90	D-CONTC/18878/2025	SUJATA MALLIK VS ANANYA DAS, IAS	ADV. VS	// 0 //	
91	D-CONTC/18882/2025	RADHANATH HOTA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/18887/2025	ARABINDA K.PADHEE,IAS SANJIBANI SUDHA PATTNAIK	ADV.	//	
		VS	VS	()	
93	D-CONTC/18889/2025	ARABIND K.PADHEE,IAS SUCHARITA BALABANTRAY	ADV.	//	
		VS	VS	()	
94	D-CONTC/18893/2025	ARABINDA K.PADHEE,IAS SURYA NARAYAN RATH	ADV.	//	
		VS	VS	()	
95	D-CONTC/18898/2025	ARABINDA K.PADHEE,IAS AMBUJA BEHERA	ADV.	//	
		VS	VS	()	
96	D-CONTC/18900/2025	ARABINDA K.PADHEE,IAS JAGABANDHU MISHRA	ADV.	//	
		VS	VS	()	
97	D-CONTC/18904/2025	ARABINDA K.PADHEE,IAS SUBHADRA MISHRA	ADV.	//	
		VS	VS	()	
98	D-CONTC/18906/2025	ARABINDA K.PADHEE,IAS BINITA DASH	ADV.	//	
		VS	VS	()	
99	D-CRLA/13635/2025	ARABINDA K.PADHEE,IAS GULSAN MAHAKUD	SK. ZAFARULLA	JHUMPURA /47 /2020	
		VS	VS	()	
100	D-CRLA/13641/2025	STATE OF ODISHA SWARNALATA DHAL	RAMANIKANTA PATTANAIAK	BINJHARPUR /251 /2019	
		VS	VS	()	
101	D-CRLA/13646/2025	STATE OF ODISHA BALARAM GADABA	ANWESHA MISHRA	JEYPORE SADAR /113 /2020	
		VS	VS	()	
102	D-CRLA/13653/2025	STATE OF ODISHA KALIA @ KALANDI MALLIK	NIRANJAN LENKA	PATKURA /85 /2013	
		VS	VS	()	

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103	D-CRLA/13664/2025	STATE OF ODISHA KHAGESWAR PUTEL VS	BHABANI SHANKAR DASPARIDA VS	// MANAMUNDA /65 /2010 ()	
104	D-CRLA/13668/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	BIKRAM KESHARI RAJ VS	// //0 ()	
105	D-CRLA/13678/2025	STATE OF ODISHA RATAN NAYAK VS	NIRANJAN PANDA VS	// MALKANGIRI /297 /2019 ()	AOD20250000124C202500005
106	D-CRLA/13766/2025	STATE OF ODISHA JAYASHREE MALLIK VS	SASHIBHUSAN DAS VS	// DHARMASALA /265 /2020 ()	
107	D-CRLLP/13708/2025	SUNIL KUMAR JENA UNION OF INDIA(N.C.B) VS	DIPTI RANJAN BHOKTA VS	// NCB BHUBANESWAR /7 /2021 ()	
108	D-CRLMC/13612/2025	RAM SAGAR SINGH PADMINI MEHER VS	HIMANSHU SEKHAR MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BAR 20371002438021 ()	202500011
109	D-CRLMC/13613/2025	STATE OF ODISHA PRASANTA MEHER VS	HIMANSHU SEKHAR MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BAR 20371002438021 ()	202500010
110	D-CRLMC/13614/2025	STATE OF ODISHA DUSMANTARAJ MEHER VS	HIMANSHU SEKHAR MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BAR 20371002438021 ()	202500013
111	D-CRLMC/13636/2025	STATE OF ODISHA MD.MUJIBAR RAHAMAN VS	RANJIT MOHANTY VS	// //0 ()	
112	D-CRLMC/13638/2025	SK.ABDUL FARID N.V.JAGANNATH RAO VS	PRASANNA KUMAR MISHRA VS	// PADMAPUR /45 /2008 ()	
113	D-CRLMC/13642/2025	STATE OF ODISHA JASOBANTI MEHER VS	HIMANSHU SEKHAR MISHRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BAR 20371002438021 ()	202500014
		STATE OF ODISHA		//	

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114	D-CRLMC/13643/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	BYREE /234 /2023 () //	
115	D-CRLMC/13645/2025	BHAGABAT ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	POLASARA PS /64 /2014 () //	
116	D-CRLMC/13649/2025	SOWESH PATTANAİK VS STATE OF ODISHA	ANKITA MUKHERJI VS	BIDANASI /2 /2025 () //	
117	D-CRLMC/13650/2025	NARASIMHA @ NARASINGHA PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	BOLANGIR TOWN /3 /2010 () //	AOR20230000010C202500023
118	D-CRLMC/13656/2025	HEMANTA MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, BANGALORE /23802 () //	AOR202300024380202500015
119	D-CRLMC/13667/2025	GEDU @ PADMA CHARAN GOCHHAYAT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KUMBHARAPARA /72 /2011 () //	
120	D-CRLMC/13702/2025	HASIB KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPUR /192 /2024 () //	
121	D-CRLMC/13719/2025	DASARATHI SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	K.NUAGAON /2 /2024 () //	
122	D-CRLMC/13759/2025	SANATANA NAIK VS BAURIBANDHU NAIK	AMITAV TRIPATHY VS	//0 () //	
123	D-CRLMC/13762/2025	BAMAN KUMAR MOHANTY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //	
124	D-CRLMP/13687/2025	DEBESH KUMAR NAYAK VS BIJAYINEE NAYAK	RAMDAS ACHARY VS	//0 () //	
125	D-CRLMP/13703/2025	GOPINATH SETHY	DURGA PRASANA DAS	//0	

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		VS	VS	()	
		SUPERINTENDENT OF POLICE, PURI		//	
126	D-CRLMP/13712/2025	MAMATA SAMANTARAY	ASHOK KUMAR DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/13715/2025	SWAPNA BARAL	ALEKH CHANDRA MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/13717/2025	BINODINI BHOI	TRILOCHAN PANIGRAHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/13722/2025	MARUA DALAI	PRAVASH CHANDRA JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/13730/2025	SHARAT MAHAKUD	NITYANANDA MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/13756/2025	RAMA BHAKTA	BASANTA KUMAR DAS	BADSAHI /37 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-FAO/18660/2025	HAREKRUSHNA SETHI	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
133	D-FAO/18766/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500229
		VS	VS	()	
		SANDHYA KUMARI MOHANTY		//	
134	D-MACA/18650/2025	MAHESWAR SWAIN	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		ASHOK KUMAR AHUJA		//	
135	D-MACA/18654/2025	JAYANTI SWAIN	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		ASHOK KUMAR AHUJA		//	
136	D-MACA/18663/2025	PADAMANI MUDULI	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		RABI SAHU		//	
137	D-MACA/18666/2025	NATIONAL INSURANCE COMPANY LTD.,SAMBALPUR	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
		LAXMIPRIYA PATEL		//	
138	D-MACA/18679/2025	BALABHADRA SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		NABIN SAHOO		//	
139	D-MACA/18688/2025	PRATIMA BHUYAN	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		NAROTTAM DAS		//	
140	D-MACA/18691/2025	C.H. SWAPNA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		TUFAIL AHMAD KHAN		//	
141	D-MACA/18696/2025	MANSUR ALLI KHAN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SIVA SANKAR SAHOO		//	
142	D-MACA/18719/2025	BIJAYALAXMI NAIK	DURGA CHARAN DEY	//	
		VS	VS	0	
		HIMANSHU SEKHAR DASH		//	
143	D-MACA/18727/2025	LABANYABATI GRAHACHARYA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.,CUTTACK		//	
144	D-MACA/18769/2025	DHRUBA CHARAN PANDA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		PARAMESWAR DHAL		//	
145	D-MACA/18827/2025	NATIONAL INSURANCE CO.LTD., CUTTACK	NIBEDITA MOHANTY	//	
		VS	VS	0	
		BALARAM DWARI		//	
146	D-MACA/18829/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	NIBEDITA MOHANTY	//	
		VS	VS	0	
		KHAGESWAR DHARUA		//	
147	D-MACA/18895/2025	SANTOSHI GOCHHAYAT	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		ANIL KUMAR JENAMANI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-MATA/18774/2025	ASIT KUMAR MOHANTY VS GAYATRI DAS	RAMDAS ACHARY VS	// 0 //	
149	D-MATA/18809/2025	MAHENDRA NAIK VS BEAUTY NAIK	GEETANJALI MAJHI VS	// 0 //	
150	D-MSA/18742/2025	BROOKLINE INFRASTRUCTURE PVT. LTD., BBSR VS SOUDAMINI SAHOO	SUDEEP KUMAR SARANGI VS	// 0 //	
151	D-MSA/18767/2025	JAYADEV DAS VS SIBANARAYAN CHHOTARAY	RAMDAS ACHARY VS	// 0 //	
152	D-RPFAM/18801/2025	JAYANTA TARAI VS SUMITRA BEHERA	DURGA PRASAD JENA VS	// 0 //	
153	D-RPFAM/18846/2025	ASHWINI PRADHAN VS MADHUSMITA @ DALI RAJANI BHOI	LAXMINARAYAN PATEL VS	// 0 //	
154	D-RPFAM/18865/2025	PUJA RANI SAHOO VS KISHORE SAHOO	AMITAV TRIPATHY VS	// 0 //	
155	D-RSA/18649/2025	KUNJABIHARI BARIK VS SUPERINTENDING ENGINEER,BARGARH	KAPILA CHARAN NAYAK VS	// 0 //	
156	D-RSA/18738/2025	DEEPAK KUMAR AGRAWALLA @ DIPAK KUMAR AGRAWALLA VS COLLECTOR, SAMBALPUR	CHITRA MOHANTY VS	// 0 //	
157	D-RSA/18775/2025	BAURIBANDHU BHOI VS MADHABANANDA BHOI	MAMATA MOHANTY VS	// 0 //	
158	D-RVWPET/18758/2025	HAMIYA KUMAR PATEL VS THE MANAGEMENT OF GOMARDIH DOLOMITE QUARRY	AGASTI KANUNGO VS	// 0 //	
159	D-WA/18675/2025	SATYA PRAKASH BASTIA	AKSHAYA KUMAR PANDEY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/18682/2025	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CUTTACK		//	
		PRIYAMBADA BISWAL	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
161	D-WA/18729/2025	STATE OF ODISHA		//	
		SATYABHAMA DEVI WELFARE TRUST, BBSR	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
162	D-WA/18734/2025	STATE OF ODISHA		//	
		MINATI @ MINITA MOHANTY	SHREEKANTA PRASAD SAHOO	//	AOD20240000449C202500001
		VS	VS	()	
163	D-WA/18776/2025	STATE OF ODISHA		//	
		SANDHYARANI PARIDA	SASWATI MOHAPATRA	//	
		VS	VS	()	
164	D-WA/18902/2025	STATE OF ODISHA		//	
		BRUNDABAN MUDULI	SUBHADUTTA ROURAY	//	
		VS	VS	()	
165	D-WP(C)/18636/2025	STATE OF ODISHA		//	
		RILI NAYAK	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
166	D-WP(C)/18637/2025	STATE OF ODISHA		//	
		MAMATA NAYAK	GANESH PRASAD SAMAL	//	
		VS	VS	()	
167	D-WP(C)/18638/2025	STATE OF ODISHA		//	
		Er DEBASHISHA HOTA		//	AOR20220001293C202500016
		VS	VS	()	
168	D-WP(C)/18639/2025	CHIEF GENERAL MANAGER, IDCO		//	
		CHANDRAVANU BEHERA	MANOJ PANIGRAHI	//	AOR20220001665C202500038
		VS	VS	()	
169	D-WP(C)/18640/2025	STATE OF ODISHA		//	
		MONALISHA PATNAIK	SIDDHANT SARANGI	//	
	WP(C)/12619/2025	VS	VS	()	
		BIJU PATTNAIK UNIVERSITY OF TECHNOLOGY (BPUT), ROURKELA		//	
170	D-WP(C)/18641/2025	LILI NAIK	PRITAM KUMAR MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/18642/2025	STATE OF ORISSA PRAVAKAR KUMAR RAY VS	SUSHANTA KUMAR MISHRA VS	// // 0	
172	D-WP(C)/18643/2025	STATE OF ODISHA BHAGBAT MAHANT VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
173	D-WP(C)/18644/2025	STATE OF ODISHA KAILASH TRIPATHY VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
174	D-WP(C)/18645/2025 WP(C)/12589/2025	THE SDO (ELECTRICAL) TPCODL CUM ASSESSING OFFICER, ELECTRICAL SUB DIVISION , GOPALPUR KAMILI BEHERA VS	SRIKAR KUMAR RATH VS	// // 0	
175	D-WP(C)/18647/2025	THE TAHSILDAR, CHANDABALI, BHADRAK SURENDRA BEHERA VS	MOHENDRA DALAI VS	// // 0	
176	D-WP(C)/18648/2025	STATE OF ODISHA BILASINI DEI VS	MOHENDRA DALAI VS	// // 0	
177	D-WP(C)/18651/2025	STATE OF ODISHA RANJITA RANI SAHU VS	ARUN KUMAR PATRA VS	// // 0	
178	D-WP(C)/18652/2025	STATE OF ODISHA M/S BALDEV SAHU AND SONS, BALANGIR VS	ARUN KUMAR PATRA VS	// // 0	
179	D-WP(C)/18653/2025	STATE OF ORISSA BAIKUNTHA KUNWANR VS	BRAHMANANDA TRIPATHY VS	// // 0	
180	D-WP(C)/18655/2025	THE SUB COLLECTOR, KENDRAPARA MD.QAISERUJJAMAN VS	ARUN KUMAR PATRA VS	// // 0	
181	D-WP(C)/18656/2025	STATE OF ODISHA ASHOK KUMAR KHANDA VS	SUKANTA KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/18658/2025 WP(C)/12598/2025	RANJIT MISHRA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202500038
183	D-WP(C)/18659/2025	ANIMA DAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500039
184	D-WP(C)/18661/2025	YASAMATI GAIPAI VS COLLECTOR MAYURBHANJ	ARIJEET MISHRA VS	// 0 //	
185	D-WP(C)/18665/2025	KUNJABIHARI SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
186	D-WP(C)/18668/2025	PARSURAM BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500004
187	D-WP(C)/18669/2025	SASMITA BISWAL VS SIBAJI BISWAL	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500085
188	D-WP(C)/18670/2025	RABINDRA MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
189	D-WP(C)/18671/2025	BANABAS SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	AOR20220001487C202500005
190	D-WP(C)/18672/2025	MITALI MADHUMITA MALLICK VS TAPOMAYAK PATTANAYAK	SIDDHARTHA SAMAL VS	// 0 //	
191	D-WP(C)/18673/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //	
192	D-WP(C)/18674/2025	DIBAKAR MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
193	D-WP(C)/18676/2025	SWARUP KUMAR BEHERA	SK. ZAFARULLA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/18677/2025	SAUDAMINI DASH	SARADA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/18680/2025	CHITTARANJAN BHOI	LALIT SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/18681/2025	MANAS RANJAN DAS	SUPRATIVE SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
197	D-WP(C)/18683/2025	JYOTISH CHANDRA PATRA	SUDHASHREE PASAYAT	//	AOR20220001390C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/18684/2025	PRIYAMBADA SAMAL	SANDHYARANI PANI	//	AOR20230000010C202500019
		VS	VS	()	
		COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION		//	
199	D-WP(C)/18685/2025	SABYASACHI JAGANNATH MISHRA	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/18686/2025	DIPTANSU BHUSAN PATI	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/18687/2025	SUDARSAN BISWAL	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	
202	D-WP(C)/18689/2025	ANIL KUMAR MISHRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500048
	WP(C)/12610/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/18690/2025	PRAFULLA KUMAR MOHAPATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/18692/2025	RANJAN KUMAR SAHOO	BHUBAN MOHAN DEBATA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/18693/2025	SUPERINTENDING ENGINEER(ELECT)II TPCODL , JED, JAGATSINGHPUR PRASANNA KUMAR MANGARAJ VS	SANGRAM KUMAR SINGH AKSHAYA KUMAR JENA VS	// // ()	
206	D-WP(C)/18694/2025	KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI ALEKH CHANDRA DAS VS	AKSHAYA KUMAR JENA VS	// // ()	
207	D-WP(C)/18695/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR KRUPAJAL SHG VS	AMITAV DAS VS	// // ()	
208	D-WP(C)/18697/2025	STATE OF ODISHA TUNA DEHURY VS	LAXMAN PRADHAN VS	// // ()	
209	D-WP(C)/18699/2025	STATE OF ODISHA BASANTA KUMAR DASH VS	SANGRAM JENA VS	// // ()	
210	D-WP(C)/18700/2025	STATE OF ODISHA CHINTAMANI DASH VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500020
211	D-WP(C)/18701/2025	COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION SUKADEV BHUE @ SUKADEV BHOI VS	ARJUNA CHARANA BEHERA VS	// // ()	
212	D-WP(C)/18702/2025	STATE OF ODISHA BHOLESWAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500050
213	D-WP(C)/18703/2025	STATE OF ODISHA ABHAYA KUMAR PARIDA VS	AKSHAYA KUMAR JENA VS	// // ()	
214	D-WP(C)/18704/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR GAYATRI MISHRA VS	SANGRAM JENA VS	// // ()	
215	D-WP(C)/18705/2025	STATE OF ODISHA DHRUBA @ DRUBA MANDAL VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202500008
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/18706/2025	ISWAR PRASAD NANDA VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	// () //	AOR20230000010C202500021
217	D-WP(C)/18707/2025	TAPAS KUMAR MARNDI @ TAPAS MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS STATE OF ODISHA	// () //	AOD20240000012C202500089
218	D-WP(C)/18708/2025	GOPINATH PATRA VS STATE OF ODISHA	BAMADEV BARAL VS STATE OF ODISHA	// () //	
219	D-WP(C)/18709/2025	BALAKRISHNA MADALA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// () //	
220	D-WP(C)/18710/2025	KAILASH CHANDRA SAHOO @ SAHU VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS STATE OF ODISHA	// () //	
221	D-WP(C)/18711/2025	KARUNAKAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS STATE OF ODISHA	// () //	
222	D-WP(C)/18712/2025	JAGANNATH MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS STATE OF ODISHA	// () //	
223	D-WP(C)/18713/2025	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	PRAHALLAD SAHU VS STATE OF ODISHA	// () //	
224	D-WP(C)/18715/2025	FAKIR CHARAN BEHERA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS STATE OF ODISHA	// () //	
225	D-WP(C)/18716/2025	ANANTA KUMAR PADHAN VS STATE OF ODISHA	BIDYADHAR MANSING VS STATE OF ODISHA	// () //	
226	D-WP(C)/18717/2025	BAYAMAN PANDA VS STATE INFORMATION COMMISSION	TUSHAR KANTA NAYAK VS STATE INFORMATION COMMISSION	// () //	
227	D-WP(C)/18718/2025	MALAYA KUMAR PANDA	BIDYADHAR MANSING	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-WP(C)/18720/2025	STATE OF ODISHA RAMNARAYAN MISHRA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500043
		VS	VS	()	
229	D-WP(C)/18721/2025	STATE OF ODISHA DEBENDRANATH SAHOO	SARBESWAR BEHERA	//	
		VS	VS	()	
230	D-WP(C)/18724/2025	UNION OF INDIA MANOJ KUMAR NAIK	STHITI PRAGYAN SUNANDIN	//	
		VS	VS	()	
231	D-WP(C)/18725/2025	STATE OF ODISHA SANKAR MAHANTA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
232	D-WP(C)/18726/2025	STATE OF ORISSA BHIM MAHANTA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
233	D-WP(C)/18728/2025	STATE OF ODISHA PITAMBAR KISKU	DEBI PRASAD DHALSAMANTA	//	AOD20240000743C202500006
		VS	VS	()	
234	D-WP(C)/18730/2025	STATE OF ODISHA GITANJALI PADHI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
235	D-WP(C)/18731/2025	STATE OF ODISHA FIROJ DIGAL	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	()	
236	D-WP(C)/18732/2025	STATE OF ODISHA M/S. MD. ANWAR, KEONJHAR	MADHAB LAL AGARWAL	//	
		VS	VS	()	
237	D-WP(C)/18735/2025	ADDITIONAL COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA SOFTWARE TECHNOLOGY PARKS OF INDIA (AUTONOMOUS BODY GOVERNED BY INDIA	PRANJAN KUMAR MOHAPATRA	//	AOD20230000737C202500043
		VS	VS	()	
238	D-WP(C)/18736/2025	MANAS RANJAN NAYAK KISHORE SAHU	LAKSHMAN MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/18737/2025	STATE OF ODISHA RUDRA NARAYAN PATTANAYAK VS	UPENDRA KUMAR SAMAL VS	// // 0	
240	D-WP(C)/18739/2025	STATE OF ODISHA GURU CHARAN ROUTRAY VS	PRAKASH KUMAR ROUT VS	// // 0	
241	D-WP(C)/18740/2025	STATE OF ODISHA AJAYA KUMAR NAYAK VS	LAMBODOR ACHARI VS	// // 0	
242	D-WP(C)/18741/2025	STATE OF ODISHA SUBRAT KUMAR PADHY VS	PAMI RATH VS	// // 0	
243	D-WP(C)/18743/2025	ODISHA PUBLIC SERVICE COMMISSION NRUSINGHA CHARAN TRIPATHY VS	PRAKASH KUMAR ROUT VS	// // 0	
244	D-WP(C)/18744/2025	STATE OF ODISHA KRISHNANUJA BEHERA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0	
245	D-WP(C)/18746/2025	STATE OF ODISHA HEMANTA KUMAR KAR VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
246	D-WP(C)/18747/2025	STATE OF ODISHA SAMAPIKA PATRA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0	
247	D-WP(C)/18748/2025	STATE OF ODISHA MADAN MOHAN PARIDA VS	NIHAL RATH VS	// // 0	
248	D-WP(C)/18749/2025	STATE OF ODISHA BHAGABATI SINGH DANDAPAT VS	LAXMI PRASAD DWIVEDY VS	// // 0	
249	D-WP(C)/18750/2025	STATE OF ODISHA SIMAREKHA DEHURY VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/18751/2025	CHHAGANLAL JAYAPURIA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
251	D-WP(C)/18752/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
252	D-WP(C)/18753/2025	SIBA PRASAD MISHRA VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //	
253	D-WP(C)/18755/2025	DEBENDRA NATH BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
254	D-WP(C)/18757/2025	PRAVAT KUMAR PATTNAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500094
255	D-WP(C)/18759/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
256	D-WP(C)/18760/2025	DEBABRATA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/18761/2025	JASA RAM VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
258	D-WP(C)/18762/2025	JAGANNATH BINDHANI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
259	D-WP(C)/18765/2025	LAMBODAR DHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/18768/2025	SURENDAR SINGH VS THE CHIEF MANAGER CUM AUTHORISED OFFICER, UCO BANK	SRIKANTA MAHUNTA VS	// 0 //	
261	D-WP(C)/18770/2025	DHIREN BEHERA	SPANDAN SRICHANDAN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/18771/2025	M/S SHREERAM AGENCY	KAJAL SAHOO	//	AOR20220001613C202500008
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX		//	
263	D-WP(C)/18772/2025	SABITA SAHU	SPANDAN SRICHANDAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/18773/2025	MUSA BARIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/18777/2025	M/S G.L. AND SONS., SUNDARGARH	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER STATE TAX, CT AND GST CIRCLE, ROURKELA I		//	
266	D-WP(C)/18778/2025	MEETA RANI MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/18779/2025	AMIYASAR TANDI	SUBHAM AGRAWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/18780/2025	M/S G.L. AND SONS, SUNDARGARH	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER STATE TAX, CT AND GST CIRCLE, ROURKELA I		//	
269	D-WP(C)/18781/2025	M/S NATUROCK STONEX PRIVATE LIMITED, BBSR	DILLIP KUMAR SAHOO	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
270	D-WP(C)/18783/2025	SANDHYARANI PALLAURI	SUBHASREE MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/18784/2025	RANJAN KUMAR HATI	SPANDAN SRICHANDAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/18786/2025	TARUN KUMAR GHOSH	MITHUN DAS	//	
	WP(C)/12659/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/18787/2025	UNION OF INDIA BENUDHAR DALABEHERA VS STATE OF ODISHA	ASIM KUMAR DASH VS	// // 0 //	AOR20220001593C202500032
274	D-WP(C)/18789/2025	BHAGIRATHI MOHANTY VS THE UNION OF INDIA	BISWA PRAKASH DHAL VS	// 0 //	
275	D-WP(C)/18791/2025	KALANDI CHARAN DASH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
276	D-WP(C)/18793/2025	PRATAP CHANDRA DAS VS STATE OF ODISHA	SAILESH DAS VS	// 0 //	
277	D-WP(C)/18796/2025	UMAKANTA SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
278	D-WP(C)/18798/2025	SANJAY KUMAR DAS VS COMMANDANT 3 SIGNAL BATTALION , CRPF	SAILAZA NANDAN DAS VS	// 0 //	
279	D-WP(C)/18799/2025	PANCHANAN GIRI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
280	D-WP(C)/18800/2025	M/S HINDUSTAN AGENCIES VS THE CHIEF COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500056
281	D-WP(C)/18803/2025	SWORNALATA PRUSTY VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
282	D-WP(C)/18804/2025	JAGANNATH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
283	D-WP(C)/18806/2025	PADMANAV PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/18807/2025	GAYATRI PATTANAYAK @ GAYATRI PATTNAYAK VS MANOJ KUMAR PATTNAYAK	SURYAKANTA DWIBEDI VS	// 0 //	
285	D-WP(C)/18810/2025	GAYATRI PATTANAYAK @ GAYATRI PATTNAYAK VS MANOJ KUMAR PATTNAYAK	SURYAKANTA DWIBEDI VS	// 0 //	
286	D-WP(C)/18811/2025	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
287	D-WP(C)/18812/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
288	D-WP(C)/18813/2025	KULAYUSHA SWAIN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500044
289	D-WP(C)/18814/2025	M/S. KALAHANDI MINES MINERALS PVT. LTD., VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BBSR	BBSR ROMANATH MISHRA VS	// 0 //	
290	D-WP(C)/18818/2025	RAJAPRIYA JENA VS STATE OF ODISHA	BISWOJEET LENKA VS	// 0 //	
291	D-WP(C)/18819/2025	PRAVAT KUMAR SAHANI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
292	D-WP(C)/18825/2025	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
293	D-WP(C)/18826/2025	DEEPAK RAY VS STATE OF ORISSA	SIDHARTHA SANKAR RAY (2) VS	// 0 //	
294	D-WP(C)/18830/2025	SUSANT KUMAR PANIGRAHI VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	AOD20240000012C202500090
295	D-WP(C)/18832/2025	SUPRABHA PUROHIT	SURAJ MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/18833/2025	NIRAKAR JENA	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202500009
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/18835/2025	KARUNAKAR RATH		//	
		VS	VS	0	
		ORISSA HIGH COURT, CUTTACK		//	
298	D-WP(C)/18836/2025	CORROSION PROTECTION PVT LTD	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		VOLTAS LIMITED		//	
299	D-WP(C)/18838/2025	LILI DEVI	ATUL TRIPATHY	//	AOD20240000618C202500059
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/18839/2025	ARUNA KUMAR MALIK	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/18840/2025	HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
302	D-WP(C)/18841/2025	SANTOSH KUMAR PATRA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/18842/2025	MADHAB MALIK	AMIYA KUMAR MOHANTY A	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/18843/2025	BASANTI BEHERA	PRNOY MOHANTY	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, PURI		//	
305	D-WP(C)/18844/2025	MANAGING COMMITTEE OF ADARSHA SHISHU NIKETAN, BHOJIPUR, KHORDHA	PRANOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/18845/2025	PRATAP MAJHI	AMITAV TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/18847/2025	STATE OF ODISHA LAXMIDHAR JENA VS	SWADHIN KESARI SINGH VS	// // 0	
308	D-WP(C)/18848/2025	STATE OF ODISHA MINATI GIRI VS	KUNAL KUMAR SWAIN VS	// // 0	
309	D-WP(C)/18849/2025	STATE OF ODISHA LAXMIDHAR @ LAXMAN SAHOO VS	TRILOCHAN PANIGRAHI VS	// // 0	
310	D-WP(C)/18850/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	RAJENDRA KUMAR SAHU VS	// // 0	
311	D-WP(C)/18852/2025	THE BRANCH MANAGER STATE BANK OF INDIA BERHAMPUR MILAN RATH VS	PRAVASH CHANDRA JENA VS	// // 0	
312	D-WP(C)/18853/2025	STATE OF ODISHA CHAITAN BHOI VS	TUKUNA KUMAR MISHRA VS	// // 0	
313	D-WP(C)/18854/2025	COLLECTOR, KORAPUT SHAMMI IMAM VS	SIDHARTHA DAS VS	// // 0	
314	D-WP(C)/18857/2025	STATE OF ORISSA BHULESWAR MAHAKUL VS	SOUMENDRA PATTANAIAK VS	// // 0	
315	D-WP(C)/18859/2025	COLLECTOR, SUNDARGARH DIBAKAR BEHERA VS	GYANA RANJAN MAHAPATRA VS	// // 0	
316	D-WP(C)/18860/2025	STATE OF ORISSA PRADIPTA KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
317	D-WP(C)/18863/2025	STATE OF ODISHA RADHAKRUSHNA DANTAKALA VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/18864/2025	MANOJ KUMAR MISHRA VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	
319	D-WP(C)/18866/2025	RABINDRANATH SAMAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
320	D-WP(C)/18867/2025	SURYALATA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
321	D-WP(C)/18868/2025	GAYATRI DEVI IRANI VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	
322	D-WP(C)/18869/2025	BISWA RANJAN BISOYI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
323	D-WP(C)/18870/2025	M/S. SHRI MAHAVIR FERRO ALLOYS PVT. LTD., SUNDARA VS THE UNION OF INDIA	DEBKAJ MISHRA VS	// 0 //	
324	D-WP(C)/18871/2025	KAILASHPATI DAS VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
325	D-WP(C)/18872/2025	BINODINI BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
326	D-WP(C)/18873/2025	SWAGATIKA DALAI VS STATE OF ORISSA	GYANA RANJAN MAHAPATRA VS	// 0 //	
327	D-WP(C)/18874/2025	ROHITA SWAIN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	
328	D-WP(C)/18876/2025	SUCHASMITA TRIPATHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
329	D-WP(C)/18877/2025	JAGNYA NARAYAN PADHY	AMIT KUMAR SAA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/18879/2025	ARABINDA JENA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/18880/2025	HARAPRIYA PRUSTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/18881/2025	CHANDRA SEKHAR NAHAK	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/18883/2025	NISHI KANTA MAHANTY	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/18885/2025	BIKASH KUMAR NAIK	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/18886/2025	BADAKULU SARA PATRA	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/18888/2025	DIPAK KUMAR JENA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/18890/2025	ALOK KUMAR DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/18891/2025	BABULAL SWAIN	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/18892/2025	TRINATH PRADHAN	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		SECRETARY, LAW, GOVT.OF ODISHA, BBSR		//	
340	D-WP(C)/18894/2025	SUJATA DASH	SAROJA KANTA SAMAL	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :05/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/18896/2025	STATE OF ODISHA SARAT KUMAR UPADHYAYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
342	D-WP(C)/18897/2025	STATE OF ODISHA BULU DALAI VS	AMIT KUMAR SAA VS	// // 0	
343	D-WP(C)/18899/2025	STATE OF ODISHA BAPUJI MAHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0	
344	D-WP(C)/18901/2025	STATE OF ODISHA UMA CHARAN PRADHAN VS	AMIT KUMAR SAA VS	// // 0	
345	D-WP(C)/18903/2025	STATE OF ODISHA SUBASH CHANDRA BIRA VS	SAROJA KANTA SAMAL VS	// // 0	
346	D-WP(C)/18905/2025	STATE OF ODISHA ALOK KUMAR SAHOO VS	SAROJA KANTA SAMAL VS	// // 0	
347	D-WP(C)/18907/2025	STATE OF ODISHA SARAT KUMAR SAMANTARAY VS	BISWARANJAN PARAMGURU VS	// // 0	
348	D-WP(C)/18908/2025	STATE OF ODISHA CHANDRA SEKHAR RATH VS	AMIT KUMAR SAA VS	// // 0	
349	D-WP(C)/18909/2025	STATE OF ODISHA PRACHI DAS VS	SAROJA KANTA SAMAL VS	// // 0	
350	D-WP(C)/18910/2025	STATE OF ODISHA MINAKETANA JAYASINGH VS	AMBIKA BALLAV MALLICK VS	// // 0	
351	D-WP(C)/18911/2025	STATE OF ODISHA RANJAN KUMAR JENA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/18912/2025	RANUSMITA SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
353	D-WP(C)/18913/2025	M/S. GAYATRI CENTRAL ACADEMY, KEONJHAR VS UNION OF INDIA	AKASH ACHARYA VS	// 0 //	
354	D-WP(C)/18914/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
355	D-WP(C)/18915/2025	M/S. BAJRANGBALI SPONGE AND POWER LTD., SUNDBARGANJ VS M/S. TP WESTERN ODISHA DISTRIBUTION LTD. (TPWODL), SAMBALPUR	GORRANMOHAN RATH VS	// 0 //	
356	D-WP(C)/18916/2025	DR.ULLASH KUMAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
357	D-WP(C)/18917/2025	HARIHAR SHA VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROURAY VS	// 0 //	
358	D-WP(C)/18918/2025	HARAPRIYA NATH VS AJAYA KUAMR NATH	PITAMBAR PATRA VS	// 0 //	
359	D-WP(C)/18919/2025	RAGHUNATH MANTRY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
360	D-WP(C)/18920/2025	MADHUSMITA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
361	D-WP(C)/18922/2025	SUNITA JENA VS UNION OF INDIA	JAGANNATH BHUYAN VS	// 0 //	
362	D-WP(C)/18923/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
363	D-WP(C)/18924/2025	S.K.ALLAUDIN	GYANA RANJAN MAHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
364	D-WPCRL/13763/2025	RASIDA BIBI	MANOJ KUMAR MOHANTY	MARINE PST TALCHUA /27 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/13609/2025	SEK ADIL @ ADIL KHAN	BHARAT JALLI	KANJIPANI /25 /2025	AOD20240000581C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/13610/2025	SEK ADIL @ ADIL KHAN	BHARAT JALLI	KANJIPANI /26 /2025	AOD20240000581C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/13611/2025	SANTOSH @ SOUMYA RAJAN BARIK	BHARAT JALLI	BANAPUR P.S. /261 /2024	AOD20240000581C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/13618/2025	DIGAMBAR NAYAK	BIPIN KUMAR NAYAK	PIPLI /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/13619/2025	SILU NAYAK	SRIKANTA PANDA	BHARATPUR PS /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/13620/2025	RINKU BEHERA	SURYAKANTA DWIBEDI	MARINE PS ARAKHAKUDA /96 /2024	
	ABLAPL/5280/2025	VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/13621/2025	SANTOSH @ SANTOSH BHUTIA	ARIJEET MISHRA	ANGUL SADAR PS /991 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/13622/2025	JAGAN PARIDA @ JAGADANANDA PARIDA	NALINI KANTA DASH	KAMARDA /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/13623/2025	GYANA RANJAN BEHERA	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /126 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/13625/2025	KRISHNA @ SATYABRATA NAIK	MANORANJAN DAS	MOTANGA /148 /2025	AOR20220000053C202500053
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/13626/2025	STATE OF ODISHA SURYAKANTA SAHOO VS	SIBA PRASAD SAHOO VS	// KUMBHARAPARA /191 /2025 ()	
376	D-ABLAPL/13628/2025	STATE OF ODISHA AJAYA KUMAR JENA VS	HAREKRUSHNA MALIK VS	// MARSHAGHAI /96 /2025 ()	
377	D-ABLAPL/13630/2025	STATE OF ODISHA KARUNAKAR NAYAK @ PAPU VS	SK. ZAFARULLA VS	// NILGIRI /157 /2025 ()	
378	D-ABLAPL/13631/2025	STATE OF ODISHA RINA NAIK @ AMRUTI NAIK VS	MOHAMMED RIAZ VS	// BAGDIA /25 /2025 ()	
379	D-ABLAPL/13632/2025	STATE OF ODISHA SUJATA ACHARYA VS	ASHOK KUMAR DAS VS	// SAHID NAGAR P.S. /40 /2025 ()	
380	D-ABLAPL/13634/2025	STATE OF ODISHA DINABANDHU PRADHAN VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /90 /2025 ()	
381	D-ABLAPL/13640/2025	STATE OF ODISHA BISWAJIT AICH VS	SAROJ KUMAR DASH VS	// BHUBAN /479 /2024 ()	
382	D-ABLAPL/13648/2025	STATE OF ODISHA BANAMALI RAM VS	RAJKUMAR SUTAR VS	// PATTAMUNDAI RURAL PS /149 /2025 ()	
383	D-ABLAPL/13651/2025	STATE OF ODISHA RADHAKANTA GIRI VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /82 /2025 ()	
384	D-ABLAPL/13652/2025	STATE OF ODISHA DINAKRUSHNA MANGARAJ VS	AVIRAM PATRA VS	// CUTTACK SADAR /275 /2025 ()	
385	D-ABLAPL/13654/2025	STATE OF ODISHA NIRAKAR DASH @ KANHA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	// AUL /18 /2016 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/13655/2025 ABLAPL/5276/2025	UTTAM GAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) 2(B)CC/0000006/2025	
387	D-ABLAPL/13657/2025	HEMALATA MAHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /165 /2025 () //	
388	D-ABLAPL/13658/2025	MUMOAZ BIBI @ MAMATAZ BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /89 /2025 () //	
389	D-ABLAPL/13659/2025	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 () //	
390	D-ABLAPL/13660/2025	ASHOK PANNA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /108 /2025 () //	
391	D-ABLAPL/13662/2025	BILASINI NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /43 /2025 () //	AOD20220004020C202500009
392	D-ABLAPL/13665/2025	KHUSHIRAM @ KHUSIRAM SAHU @ KSHYAMA SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JAIPATNA /41 /2025 () //	AOR20220001615C202500083
393	D-ABLAPL/13666/2025	UDDHABA @ UDHAB KARNA @ UDU VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /227 /2024 () //	
394	D-ABLAPL/13669/2025	ARJUNA KALTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /205 /2024 () //	
395	D-ABLAPL/13671/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	SANJIT MISHRA VS	MADHUPATNA /111 /2025 () //	
396	D-ABLAPL/13672/2025	SEK ANWAR @ SEKH SANUWAR VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /251 /2025 () //	
397	D-ABLAPL/13673/2025	TUSAR SWAIN @ TUSARA SWAIN	JUGALA KISHORE PANDA	RAIRAKHOL /93 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/13675/2025	MILAN @ MANORANJAN MAHAKUD	JUGALA KISHORE PANDA	MANAMUNDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/13676/2025	RANJAN NAYAK @ RANJAN KUMAR NAYAK	BINI MISHRA	NILGIRI /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/13679/2025 ABLAPL/5284/2025	SARAT BEHERA	LALATENDU SAMANTARAY	PURUSHOTTAMPUR /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/13680/2025	BALIA @ BALARAM SWAIN @ RAJENDRA KUMAR SWAIN	SWAINYA RANJAN PRADHAN	TIRTOL /190 /2025	AOD20240000490C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/13681/2025	LIPU @ KAILASH CHANDRA DAS	KABIRAJ PRADHAN	CHANDABALI /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/13682/2025	DIPU MOHALIK	JAYAKRISHNA MOHAPATRA	CHANDABALI /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/13685/2025	JYOTI RANJAN MISHRA	DILLIP KUMAR SAHOO	KEONJHAR SADAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/13686/2025	ASHOK KUMAR SAHU	RAKESH BEHERA	JUJUMURA /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/13688/2025	ASHIT KUMAR SWAIN @ ASIT KUMAR SWAIN @ PABU	ABHUTI RANJAN MOHANTY	RAGHUNATHPUR /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/13689/2025	SUDHANSHU SEKHAR NAIK	DILLIP KUMAR SAHOO	KEONJHAR SADAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/13694/2025	PRANAYA KUMAR CHOUHAN	SMITA RANJAN PATNAIK	MAHILA P.S. BUXIBAZAR /49 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/13695/2025	STATE OF ODISHA ASHOK KUMAR JENA VS	SURYAKANTA DWIBEDI VS	// BAISINGA /154 /2025 ()	
410	D-ABLAPL/13696/2025	STATE OF ODISHA CHINMAY BEHERA @ CHINMAYA BEHERA @ KALIA	SURYAKANTA DWIBEDI VS	// DHARMASALA /21 /2025 ()	
411	D-ABLAPL/13698/2025	STATE OF ODISHA RAMESWAR DIGAL VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /35 /2020 ()	
412	D-ABLAPL/13700/2025	STATE OF ODISHA KESHAB KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /35 /2020 ()	
413	D-ABLAPL/13706/2025	STATE OF ODISHA BABUNA MOHANTY @ RAKESH MOHANTY VS	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /77 /2025 ()	
414	D-ABLAPL/13709/2025	STATE OF ODISHA ASHISH SHUKLA @ ASISH SUKLA VS	GYANA RANJAN DHAL VS	// BADAGODA P.S. /220 /2025 ()	
415	D-ABLAPL/13710/2025	STATE OF ODISHA SANTOSH KUMAR SARAGARIA @ SARGHARIA VS	PRAVASH CHANDRA JENA VS	// KAPTIPADA /92 /2025 ()	
416	D-ABLAPL/13711/2025	STATE OF ODISHA PARBATI CHANDA VS	RUDRA NARAYAN PARIJA VS	// BANSADA /135 /2025 ()	
417	D-ABLAPL/13713/2025	STATE OF ODISHA MAHANTA BEHERA VS	SAROJ KUMAR PADHI VS	// DELANGA /163 /2025 ()	
418	D-ABLAPL/13716/2025	STATE OF ODISHA NIRUPAMA SAHOO VS	SOUMYA SEKHAR PARIDA VS	// KAMAKHYANAGAR /39 /2025 ()	
419	D-ABLAPL/13718/2025	STATE OF ODISHA SAMIRA BEHAERA @ SANJAY VS	JASHOBANTA DASH VS	// BARANGA /180 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/13723/2025	JAYANTI PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
421	D-ABLAPL/13725/2025	SANTOSH KUMAR SARAGARIA @ SARGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADAMPAHAD /54 /2025 () //	
422	D-ABLAPL/13727/2025	B. NRUSHINGHA MURTY @ B.NARASIMHAMURTHYSOUBHAGYA KUMAR DASH VS STATE OF ODISHA	VS	PARLAKHEMUNDI /65 /2025 () //	AOR20220001631C202500119
423	D-ABLAPL/13728/2025	PROMOD KUMAR BASTIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
424	D-ABLAPL/13729/2025	BAPINA @ DEBASIS ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //	
425	D-ABLAPL/13731/2025	MANASH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //	
426	D-ABLAPL/13733/2025	AMAN SONI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /31 /2025 () //	AOR20220001298C202500007
427	D-ABLAPL/13734/2025	BASANTA SAHOO VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	PARADEEP /105 /2025 () //	
428	D-ABLAPL/13735/2025	KRUSHNA MALLIK @ SUKURA MALLIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	REMUNA /24 /2025 () //	
429	D-ABLAPL/13736/2025	MAHESWAR MALLIK @ BADA BUDHA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	REMUNA /24 /2025 () //	
430	D-ABLAPL/13737/2025	BASANTA MALLIK @ PAPI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	REMUNA /24 /2025 () //	
431	D-ABLAPL/13738/2025	SUDHIR JANI @ SUDHIRA JANI	AMITAV TRIPATHY	DASPALLA /102 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :05/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/13758/2025	STATE OF ODISHA LITU @ MANORANJAN MAHARANA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /100 /2025 ()	
444	D-ABLAPL/13761/2025	STATE OF ODISHA DILLIP SETHY @ DILLIP KU SETHY VS	CHIRANJIB ROUT VS	// TELKOI /72 /2025 ()	
445	D-ABLAPL/13764/2025	STATE OF ODISHA KHAGESWAR MUNDA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /217 /2023 ()	
446	D-ABLAPL/13765/2025	STATE OF ODISHA SARAT @ SHARAT KUMAR KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARKOTE /162 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :05/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTC(CP)/188/2011 CONTC(CP)/188/2011	CHINTAMANI PADHAN MP	M/S K.C. MAHAPATRA	1/2025
2	D-CONTC(CP)/188/2011 CONTC(CP)/188/2011	CHINTAMANI PADHAN MP	M/S K.C. MAHAPATRA	2/2025
3	D-WPC(OA)/290/2019 WPC(OA)/290/2019	SASHI SEKHAR RATH MP	MANORANJAN MISHRA	3/2025
4	D-WPC(OA)/290/2019 WPC(OA)/290/2019	SASHI SEKHAR RATH MP		4/2025
5	D-WPCRL/13763/2025 WPCRL/ /	RASIDA BIBI MP	MANOJ KUMAR MOHANTY	12/2025
6	D-MSA/18767/2025 MSA/ /	JAYADEV DAS MP	RAMDAS ACHARY	44/2025
7	D-MSA/18767/2025 MSA/ /	JAYADEV DAS MP	RAMDAS ACHARY	45/2025
8	D-RFA/160/2007 RFA/160/2007	GOURANGA C.MOHANTY MP	M/S.P.K.RATH	54/2025
9	D-CRLMP/13118/2025 CRLMP/534/2025	RAMESH KUMAR BEHURIA MP	RAJAT KUMAR PANDA	104/2025
10	D-CRLMP/13687/2025 CRLMP/ /	DEBESH KUMAR NAYAK MP	RAMDAS ACHARY	105/2025
11	D-SA/152/1997 SA/152/1997	NABAKISHORE PAL MP	M/S. P.K.PARIDA	160/2025
12	D-SA/152/1997 SA/152/1997	NABAKISHORE PAL MP	M/S. P.K.PARIDA	161/2025
13	D-SA/152/1997 SA/152/1997	NABAKISHORE PAL MP	M/S. P.K.PARIDA	162/2025
14	D-CONTC/7371/2024 CONTC/1128/2024	PRAMOD KUMAR MOHANTY MP	ULLASH CHANDRA MOHANTY	185/2025
15	D-CONTC/5176/2023 CONTC/5176/2023	PRAMOD KUMAR MOHANTY MP	ADV.	186/2025
16	D-CONTC/14302/2025 CONTC/ /	MASJID AND GRAVEYARD MANAGING COM MP	MANOJ KUMAR MOHANTY	187/2025
17	D-RVWPET/18758/2025 RVWPET/ /	HAMIYA KUMAR PATEL MP	AGASTI KANUNGO	201/2025
18	D-RPFAM/45545/2024 RPFAM/316/2024	CHITTARANJAN PATRA MP	JANMEJAYA RAY	210/2025
19	D-RPFAM/18801/2025 RPFAM/ /	JAYANTA TARAI MP	DURGA PRASAD JENA	211/2025
20	D-RPFAM/18801/2025 RPFAM/ /	JAYANTA TARAI MP	DURGA PRASAD JENA	212/2025
21	D-CMAPL/18714/2025 CMAPL/ /	PARAMANANDA SWAIN MP	ADV.	256/2025
22	D-CMAPL/18714/2025 CMAPL/ /	PARAMANANDA SWAIN MP	ADV.	257/2025
23	D-CMAPL/14029/2025 CMAPL/ /	JWALA ROLLER FLOUR MILLS PVT. LTD., MP	KOURAG PATI	258/2025
24	D-CMAPL/18797/2025 CMAPL/ /	UNION OF INDIA MP	DIPTI RANJAN BHOKTA(C.G.C.)	259/2025
25	D-MATA/14716/2025 MATA/ /	SAROJ KUMAR SWAIN MP	DEEPAK KU SAHOO	267/2025
26	D-MATA/44/2015	BANDITA MISHRA		

	MATA/44/2015	MP		268/2025
27	D-MATA/18774/2025	ASIT KUMAR MOHANTY	RAMDAS ACHARY	
	MATA/ /	MP		269/2025
28	D-MATA/18809/2025	MAHENDRA NAIK	GEETANJALI MAJHI	
	MATA/ /	MP		270/2025
29	D-MATA/18809/2025	MAHENDRA NAIK	GEETANJALI MAJHI	
	MATA/ /	MP		271/2025
30	D-CRLREV/13756/2025	RAMA BHAKTA	BASANTA KUMAR DAS	
	CRLREV/ /	MP		383/2025
31	D-CRLREV/13756/2025	RAMA BHAKTA	BASANTA KUMAR DAS	
	CRLREV/ /	MP		384/2025
32	D-FAO/187/2019	M.C. OF DEVELOLPMENT OF JANASAMAJY	CHHENDRA KUMAR SAHOO	
	FAO/187/2019	MP		389/2025
33	D-FAO/529/2023	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR	SIDHANTH CHAN	
	FAO/529/2023	MP		390/2025
34	D-FAO/18766/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	FAO/ /	MP		391/2025
35	D-FAO/18766/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	FAO/ /	MP		392/2025
36	D-BLAPL/5918/2025	BABULU CHHANDA	JUGALA KISHORE PANDA	
	BLAPL/2219/2025	MP		528/2025
37	D-BLAPL/10352/2025	DEEPAK BADATIYA	SRIHARSA PRASAD DASH	
	BLAPL/4803/2025	MP		529/2025
38	D-BLAPL/7662/2024	TAVREJ	RASHMI RANJAN PATTANAIAK, M/S DIPTI RANJAN BHOKTA, N. AFRE	
	BLAPL/3816/2024	MP		530/2025
39	D-BLAPL/10354/2025	RAJESH MISHRA	RANJAN KUMAR NAYAK	
	BLAPL/3815/2025	MP		531/2025
40	D-BLAPL/34762/2024	KAMLU NAYAK		
	BLAPL/11770/2024	MP		532/2025
41	D-BLAPL/34775/2024	MUKUNDA NAYAK		
	BLAPL/11765/2024	MP		533/2025
42	D-BLAPL/4843/2025	GANESWAR SETHI		
	BLAPL/1822/2025	MP		534/2025
43	D-RSA/103/2023	BANCHHA @ BANCHHANIDHI PALEI	ABHISHEK DASH	
	RSA/103/2023	MP		665/2025
44	D-RSA/103/2023	BANCHHA @ BANCHHANIDHI PALEI	ABHISHEK DASH	
	RSA/103/2023	MP		666/2025
45	D-RSA/103/2023	BANCHHA @ BANCHHANIDHI PALEI	ABHISHEK DASH	
	RSA/103/2023	MP		667/2025
46	D-RSA/13428/2025	SAMBARI PRADHAN	DHANANJAYA MUND	
	RSA/ /	MP		668/2025
47	D-RSA/13435/2025	GOPALO PRADHANO	DHANANJAYA MUND	
	RSA/231/2025	MP		669/2025
48	D-RSA/18738/2025	DEEPAK KUMAR AGRAWALLA @ DIPAK KUMAR MOHANTY	KUMAR MOHANTY	
	RSA/ /	MP		670/2025
49	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		671/2025
50	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		672/2025
51	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		673/2025
52	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		674/2025
53	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		675/2025
54	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		676/2025
55	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		677/2025
56	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		678/2025
57	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		679/2025

58	D-RSA/295/2015 RSA/295/2015	SABITRI SAHU MP	M/S.H.N. MOHAPATRA	680/2025
59	D-RSA/18775/2025 RSA/ /	BAURIBANDHU BHOI MP	MAMATA MOHANTY	681/2025
60	D-RSA/18775/2025 RSA/ /	BAURIBANDHU BHOI MP	MAMATA MOHANTY	682/2025
61	D-CMP/23991/2024 CMP/604/2024	SIBARAM PRADHAN MP	CHIRANJAYA MOHANTY	714/2025
62	D-CMP/18657/2025 CMP/ /	SHRUTI @ SUKANTI DASH MP	AJIT CHANDRA MOHAPATRA	715/2025
63	D-CMP/18698/2025 CMP/ /	O.S.F.C,CUTTACK MP	ABINASH ROURAY	716/2025
64	D-CMP/18723/2025 CMP/ /	ALOK RANJAN NAYAK MP	MAMATA MISHRA	717/2025
65	D-CMP/18792/2025 CMP/ /	DILLIP PAL MP	PRAFULLA CHANDRA ACHARYA	718/2025
66	D-CMP/18816/2025 CMP/ /	KHIROD KUMARI DEVI MP	GYANA RANJAN MOHAPATRA	719/2025
67	D-CMP/18828/2025 CMP/ /	DEBENDRA KUMAR SINGH MP	SUKANTA KUMAR NAYAK	720/2025
68	D-CMP/18851/2025 CMP/ /	MANOJ CHAMPATI MP	TUSAR KUMAR MISHRA	721/2025
69	D-CMP/18855/2025 CMP/ /	RAJ KUMAR AGARWAL MP	DEBAKANTA MOHANTY	722/2025
70	D-CMP/18862/2025 CMP/ /	GOURIMANI DAS MP	ALOK KUMAR MOHANTY	723/2025
71	D-CMP/18861/2025 CMP/ /	GADADHAR SWAIN MP	AMITAV TRIPATHY	724/2025
72	D-CMP/18875/2025 CMP/ /	LOCHOMA BHOTRA MP	TUKUNA KUMAR MISHRA	725/2025
73	D-CMP/18884/2025 CMP/ /	BIDHAN CHANDRA DAS MP	SATYABADI MANTRY	726/2025
74	D-ABLAPL/6941/2025 ABLAPL/2661/2025	SK. ADIL MP	BHARAT JALLI	949/2025
75	D-ABLAPL/27844/2024 ABLAPL/10274/2024	MAMI GOUDA MP		950/2025
76	D-ABLAPL/1039/2020 ABLAPL/1039/2020	SIBASIS BARIK MP		951/2025
77	D-ABLAPL/26012/2024 ABLAPL/9572/2024	BINODINI MANDHATA MP	AUROVIND PATTNAIK	952/2025
78	D-ABLAPL/32784/2024 ABLAPL/13791/2024	TIKU @ TIKESWAR PRADHAN MP		953/2025
79	D-ABLAPL/9055/2025 ABLAPL/3732/2025	RAMA CHANDRA TARAI MP		954/2025
80	D-ABLAPL/10996/2025 ABLAPL/4310/2025	KISHORI @KISHOR MALLICK MP		955/2025
81	D-ABLAPL/9099/2025 ABLAPL/3449/2025	RAKESH PATTANAIAK MP		956/2025
82	D-ABLAPL/16402/2022 ABLAPL/16402/2022	LATA TANDI MP		957/2025
83	D-ABLAPL/36489/2024 ABLAPL/13949/2024	PINTU BARIKA @ SWADHIN BEHERA MP		958/2025
84	D-ABLAPL/5523/2025 ABLAPL/2127/2025	SHIVANANDA PATRA @ SHIVA PATRA MP		959/2025
85	D-ABLAPL/9762/2020 ABLAPL/9762/2020	KAILASH CHANDRA MAHALIK MP		960/2025
86	D-MACA/18663/2025 MACA/ /	PADAMANI MUDULI MP	RAJIB LOCHAN PATTNAIK	1201/2025
87	D-MACA/44119/2024 MACA/1108/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD,GANJAM MP		1202/2025
88	D-MACA/44124/2024 MACA/1109/2024	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,GANJAM MP		1203/2025
89	D-MACA/13342/2025	DURYADHAN GHOSH	SANDIPAN MISHRA	

	MACA/ /	MP		1204/2025
90	D-MACA/18679/2025	BALABHADRA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1205/2025
91	D-MACA/18679/2025	BALABHADRA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1206/2025
92	D-MACA/18688/2025	PRATIMA BHUYAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1207/2025
93	D-MACA/18719/2025	BIJAYALAXMI NAIK	DURGA CHARAN DEY	
	MACA/ /	MP		1208/2025
94	D-MACA/18719/2025	BIJAYALAXMI NAIK	DURGA CHARAN DEY	
	MACA/ /	MP		1209/2025
95	D-MACA/18727/2025	LABANYABATI GRAHACHARYA	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1210/2025
96	D-MACA/18727/2025	LABANYABATI GRAHACHARYA	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1211/2025
97	D-MACA/14099/2025	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA	ADAM ALI KHAN	
	MACA/ /	MP		1212/2025
98	D-MACA/13698/2025	D.M., SHRIRAM GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	
	MACA/ /	MP		1213/2025
99	D-MACA/13721/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD.	ADAM ALI KHAN	
	MACA/ /	MP		1214/2025
100	D-MACA/14099/2025	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA	ADAM ALI KHAN	
	MACA/ /	MP		1215/2025
101	D-MACA/18829/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	KIBEDITA MOHANTY	
	MACA/ /	MP		1216/2025
102	D-MACA/18827/2025	NATIONAL INSURANCE CO.LTD., CUTTACK	KIBEDITA MOHANTY	
	MACA/ /	MP		1217/2025
103	D-MACA/18829/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	KIBEDITA MOHANTY	
	MACA/ /	MP		1218/2025
104	D-MACA/18827/2025	NATIONAL INSURANCE CO.LTD., CUTTACK	KIBEDITA MOHANTY	
	MACA/ /	MP		1219/2025
105	D-MACA/18895/2025	SANTOSHI GOCHHAYAT	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1220/2025
106	D-MACA/18895/2025	SANTOSHI GOCHHAYAT	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1221/2025
107	D-CRLMC/13638/2025	N.V.JAGANNATH RAO	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		1256/2025
108	D-CRLMC/13645/2025	BHAGABAT ROUT	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		1257/2025
109	D-CRLMC/39293/2024	ASWINI KHANDEI @ ASHWINI KUMAR KIBEDITA	PRASANNA SARANGI	
	CRLMC/46/2025	MP		1258/2025
110	D-CRLMC/10469/2025	SUKADEBA@SUKADEB BEHERA		
	CRLMC/1439/2025	MP		1259/2025
111	D-CRLMC/14851/2024	MILLIRANI DAS	BUDHIRAM DAS	
	CRLMC/1897/2024	MP		1260/2025
112	D-CRLMC/39292/2024	KABINDRA KUMAR SAHOO	DAYANANDA MOHAPATRA	
	CRLMC/8/2025	MP		1261/2025
113	D-CRLMC/10518/2025	DEBAPRIYA MOHANTY	ASMIYA RANJAN MAJHI	
	CRLMC/1668/2025	MP		1262/2025
114	D-CRLMC/10516/2025	SUSHREE SANGITA DAS@MOHANTY	ASMIYA RANJAN MAJHI	
	CRLMC/1667/2025	MP		1263/2025
115	D-CRLMC/13702/2025	HASIB KHAN	ANIRUDHA DAS	
	CRLMC/ /	MP		1264/2025
116	D-CRLMC/13719/2025	DASARATHI SAHU	SURAJ MOHANTY	
	CRLMC/ /	MP		1265/2025
117	D-CRLMC/13759/2025	SANATANA NAIK	AMITAV TRIPATHY	
	CRLMC/ /	MP		1266/2025
118	D-CRLMC/13762/2025	BAMAN KUMAR MOHANTY	KABIRAJ PRADHAN	
	CRLMC/ /	MP		1267/2025
119	D-CRLA/13635/2025	GULSAN MAHAKUD	SK. ZAFARULLA	
	CRLA/ /	MP		1293/2025
120	D-CRLA/13635/2025	GULSAN MAHAKUD	SK. ZAFARULLA	
	CRLA/ /	MP		1294/2025

121	D-CRLA/13635/2025 CRLA/ /	GULSAN MAHAKUD MP	SK. ZAFARULLA	1295/2025
122	D-CRLA/16072/2024 CRLA/541/2024	SAHADEB BHATRA MP	ANIRUDHA DAS	1296/2025
123	D-CRLA/13646/2025 CRLA/ /	BALARAM GADABA MP	ANWESHA MISHRA	1297/2025
124	D-CRLA/13646/2025 CRLA/ /	BALARAM GADABA MP	ANWESHA MISHRA	1298/2025
125	D-CRLA/13653/2025 CRLA/ /	KALIA @ KALANDI MALLIK MP	NIRANJAN LENKA	1299/2025
126	D-CRLA/13653/2025 CRLA/ /	KALIA @ KALANDI MALLIK MP	NIRANJAN LENKA	1300/2025
127	D-CRLA/13653/2025 CRLA/ /	KALIA @ KALANDI MALLIK MP	NIRANJAN LENKA	1301/2025
128	D-CRLA/13664/2025 CRLA/ /	KHAGESWAR PUTEL MP	BHABANI SHANKAR DASPARIDA	1302/2025
129	D-CRLA/13664/2025 CRLA/ /	KHAGESWAR PUTEL MP	BHABANI SHANKAR DASPARIDA	1303/2025
130	D-CRLA/13668/2025 CRLA/ /	KRUSHNA CHANDRA BEHERA MP	BIKRAM KESHARI RAJ	1304/2025
131	D-CRLA/13668/2025 CRLA/ /	KRUSHNA CHANDRA BEHERA MP	BIKRAM KESHARI RAJ	1305/2025
132	D-CRLA/22129/2024 CRLA/729/2024	JAYARAJ DALABEHERA MP	RAVI SHANKAR SAMAL	1306/2025
133	D-CRLA/13678/2025 CRLA/ /	RATAN NAYAK MP	NIRANJAN PANDA	1307/2025
134	D-CRLA/13678/2025 CRLA/ /	RATAN NAYAK MP	NIRANJAN PANDA	1308/2025
135	D-CRLA/13678/2025 CRLA/ /	RATAN NAYAK MP	NIRANJAN PANDA	1309/2025
136	D-CRLA/18619/2024 CRLA/627/2024	ANIL ORAM MP	BISWAJIT RANJAN TRIPATHY	1310/2025
137	D-CRLA/607/2015 CRLA/607/2015	ANANDA TANDIA@BHAKA MP	M/S.BISWAJIT NAYAK	1311/2025
138	D-WA/47567/2024 WA/3103/2024	VICE CHANCELLOR ODISHA UNIVERSITY MP	DEBANKU MAR KUNDU TECHNOLOGY BBSR	2340/2025
139	D-WA/18675/2025 WA/ /	SATYA PRAKASH BASTIA MP	AKSHAYA KUMAR PANDEY	2341/2025
140	D-WA/18682/2025 WA/ /	PRIYAMBADA BISWAL MP	AKSHAYA KUMAR JENA	2342/2025
141	D-WA/18776/2025 WA/ /	SANDHYARANI PARIDA MP	SASWATI MOHAPATRA	2343/2025
142	D-WP(C)/18636/2025 WP(C)/ /	RILI NAYAK MP	BIPLABA P.B. BAHALI	7658/2025
143	D-WP(C)/18640/2025 WP(C)/12619/2025	MONALISHA PATNAIK MP	SIDDHANT SARANGI	7659/2025
144	D-WP(C)/35001/2023 WP(C)/35001/2023	NITESH KUMAR PUJHARI MP	LALATENDU SAMAL	7660/2025
145	D-WP(C)/18641/2025 WP(C)/ /	LILI NAIK MP	PRITAM KUMAR MOHANTY	7661/2025
146	D-WP(C)/15799/2025 WP(C)/11965/2025	SUKANTI MALLICK MP	SK. ZAFARULLA	7662/2025
147	D-WP(C)/17484/2025 WP(C)/12242/2025	GANDHAMARDHAN SPONGE INDUSTRIES MP	PANIMATECH KIRAKATA	7663/2025
148	D-WP(C)/17466/2025 WP(C)/12243/2025	GANDHAMARDHAN SPONGE INDUSTRIES MP	PANIMATECH KIRAKATA	7664/2025
149	D-WP(C)/17476/2025 WP(C)/12245/2025	GANDHAMARDHAN SPONGE INDURSTRIES MP	PANIMATECH KIRAKATA	7665/2025
150	D-WP(C)/17482/2025 WP(C)/12248/2025	GANDHAMARDHAN SPONGE INDUSTRIES MP	PANIMATECH KIRAKATA	7666/2025
151	D-WP(C)/17485/2025 WP(C)/12250/2025	GANDHAMARDHAN SPONGE INDUSTRIES MP	PANIMATECH KIRAKATA	7667/2025
152	D-WP(C)/18638/2025	Er DEBASHISHA HOTA		

	WP(C)/ /	MP		7668/2025
153	D-WP(C)/18645/2025 WP(C)/12589/2025	KAMILI BEHERA MP	SRIKAR KUMAR RATH	7669/2025
154	D-WP(C)/18644/2025 WP(C)/ /	KAILASH TRIPATHY MP	FALGUNI RAJGURU MOHAPATRA	7670/2025
155	D-WP(C)/18651/2025 WP(C)/ /	RANJITA RANI SAHU MP	ARUN KUMAR PATRA	7671/2025
156	D-WP(C)/18652/2025 WP(C)/ /	M/S BALDEV SAHU AND SONS, BALANGIR MP	ARUN KUMAR PATRA	7672/2025
157	D-WP(C)/18655/2025 WP(C)/ /	MD.QAISERUJJAMAN MP	ARUN KUMAR PATRA	7673/2025
158	D-WP(C)/18656/2025 WP(C)/ /	ASHOK KUMAR KHANDA MP	SUKANTA KUMAR MISHRA	7674/2025
159	D-WP(C)/18658/2025 WP(C)/12598/2025	RANJIT MISHRA MP	RAMAKRISHNA BISOI	7675/2025
160	D-WP(C)/11407/2025 WP(C)/8392/2025	PRANATI MAHAPATRA MP	BHABANI SHANKAR RAYAGURU	7676/2025
161	D-WP(C)/18665/2025 WP(C)/ /	KUNJABIHARI SINGH MP	SK. ZAFARULLA	7677/2025
162	D-WP(C)/18670/2025 WP(C)/ /	RABINDRA MAJHI MP	SK. ZAFARULLA	7678/2025
163	D-WP(C)/18672/2025 WP(C)/ /	MITALI MADHUMITA MALLICK MP	SIDDHARTHA SAMAL	7679/2025
164	D-WP(C)/17353/2021 WP(C)/17353/2021	M/S. KJS AHLUWALIA MP	SHISHIR KU. ROURAY	7680/2025
165	D-WP(C)/18673/2025 WP(C)/ /	ASHWINI KUMAR PRADHAN MP	SATYABRATA JENA	7681/2025
166	D-WP(C)/18668/2025 WP(C)/ /	PARSURAM BARIK MP	JAGABANDHU SAHU	7682/2025
167	D-WP(C)/18674/2025 WP(C)/ /	DIBAKAR MAJHI MP	SK. ZAFARULLA	7683/2025
168	D-WP(C)/14315/2025 WP(C)/9985/2025	SATYARANJAN NAYAK MP	KRUSHNA CHANDRA DASH	7684/2025
169	D-WP(C)/18676/2025 WP(C)/ /	SWARUP KUMAR BEHERA MP	SK. ZAFARULLA	7685/2025
170	D-WP(C)/18231/2025 WP(C)/12241/2025	MAA DURGA SELF HELP GROUP (SHG), BALASORE MP	SATYABRATA MOHAPATRA	7686/2025
171	D-WP(C)/18681/2025 WP(C)/ /	MANAS RANJAN DAS MP	SUPRATIVE SAHOO	7687/2025
172	D-WP(C)/18671/2025 WP(C)/ /	BANABAS SAHU MP	JAGABANDHU SAHU	7688/2025
173	D-WP(C)/17807/2024 WP(C)/10076/2024	BAYAMANA PANDA MP	BIMBISAR DASH	7689/2025
174	D-WP(C)/18686/2025 WP(C)/ /	DIPTANSU BHUSAN PATI MP	GOPINATH MISHRA	7690/2025
175	D-WP(C)/18687/2025 WP(C)/ /	SUDARSAN BISWAL MP	AKSHAYA KUMAR JENA	7691/2025
176	D-WP(C)/18689/2025 WP(C)/12610/2025	ANIL KUMAR MISHRA MP	KRISHNA CHANDRA SAHU	7692/2025
177	D-WP(C)/18695/2025 WP(C)/ /	KRUPAJAL SHG MP	AMITAV DAS	7693/2025
178	D-WP(C)/18694/2025 WP(C)/ /	ALEKH CHANDRA DAS MP	AKSHAYA KUMAR JENA	7695/2025
179	D-WP(C)/45203/2024 WP(C)/26570/2024	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	7696/2025
180	D-WP(C)/18701/2025 WP(C)/ /	SUKADEV BHUE @ SUKADEV BHOI MP	ARJUNA CHARANA BEHERA	7697/2025
181	D-WP(C)/18703/2025 WP(C)/ /	ABHAYA KUMAR PARIDA MP	AKSHAYA KUMAR JENA	7698/2025
182	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK MP	SANGRAM JENA	7699/2025
183	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY	7700/2025

184	D-WP(C)/18720/2025 WP(C)/ /	RAMNARAYAN MISHRA MP	PRABODHA CHANDRA NAYAK	7701/2025
185	D-WP(C)/12590/2025 WP(C)/8980/2025	PRAMOD KUMAR ROUT MP	ANJAN KUMAR BISWAL, SAIBRATA RATH	7702/2025
186	D-WP(C)/18707/2025 WP(C)/ /	TAPAS KUMAR MARNDI @ TAPAS MARNI MP	BULDEEP MOHANTY	7703/2025
187	D-WP(C)/18731/2025 WP(C)/ /	FIROJ DIGAL MP	KISHORE CHANDRA RAJGURU MOHAPATRA	7704/2025
188	D-WP(C)/18732/2025 WP(C)/ /	M/S. MD. ANWAR, KEONJHAR MP	MADHAB LAL AGARWAL	7705/2025
189	D-WP(C)/18737/2025 WP(C)/ /	RUDRA NARAYAN PATTANAYAK MP	UPENDRA KUMAR SAMAL	7706/2025
190	D-WP(C)/42606/2024 WP(C)/24899/2024	M/S MAA KANAKDURGA ENTERPRISES, MP	BHUBHANKAR ROUT, MS. PAMI RATH, Sr. Adv.	7707/2025
191	D-WP(C)/18741/2025 WP(C)/ /	SUBRAT KUMAR PADHY MP	PAMI RATH	7708/2025
192	D-WP(C)/18740/2025 WP(C)/ /	AJAYA KUMAR NAYAK MP	LAMBODOR ACHARI	7709/2025
193	D-WP(C)/26418/2020 WP(C)/26418/2020	M/S. ALTRADE CONSTRUCTIONS PVT.LTD. MP	P.MISRA	7710/2025
194	D-WP(C)/18744/2025 WP(C)/ /	KRISHNANUJA BEHERA MP	BIBHUTI BHUSAN CHOUDHURY	7711/2025
195	D-WP(C)/18747/2025 WP(C)/ /	SAMAPIKA PATRA MP	BIBHUTI BHUSAN CHOUDHURY	7712/2025
196	D-WP(C)/18746/2025 WP(C)/ /	HEMANTA KUMAR KAR MP	BIBHUTI BHUSAN MISHRA	7713/2025
197	D-WP(C)/18748/2025 WP(C)/ /	MADAN MOHAN PARIDA MP	NIHAL RATH	7714/2025
198	D-WP(C)/18735/2025 WP(C)/ /	SOFTWARE TECHNOLOGY PARKS OF INDIA MP	PRASANT KUMAR PANDA, GOVT. OF INDIA	7715/2025
199	D-WP(C)/17786/2025 WP(C)/12162/2025	CHANDRAMANI BEHERA MP		7716/2025
200	D-WP(C)/42561/2023 WP(C)/42561/2023	AJAYA MAHAPATRA MP	DEEPALI MAHAPATRA	7717/2025
201	D-WP(C)/18759/2025 WP(C)/ /	MANOJ KUMAR PRADHAN MP	SPANDAN SRICHANDAN	7718/2025
202	D-WP(C)/18761/2025 WP(C)/ /	JASA RAM MP	SPANDAN SRICHANDAN	7719/2025
203	D-WP(C)/18768/2025 WP(C)/ /	SURENDAR SINGH MP	SRIKANTA MAHUNTA	7720/2025
204	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	BHAWANI SANKAR PANIGRAHI	7721/2025
205	D-WP(C)/18770/2025 WP(C)/ /	DHIREN BEHERA MP	SPANDAN SRICHANDAN	7722/2025
206	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	7723/2025
207	D-WP(C)/18772/2025 WP(C)/ /	SABITA SAHU MP	SPANDAN SRICHANDAN	7724/2025
208	D-WP(C)/18773/2025 WP(C)/ /	MUSA BARIK MP	BHASKAR CHANDRA PANDA	7725/2025
209	D-WP(C)/18777/2025 WP(C)/ /	M/S G.L. AND SONS., SUNDARGARH MP	PRANAYA KISHORE HARICHANDAN	7726/2025
210	D-WP(C)/18771/2025 WP(C)/ /	M/S SHREERAM AGENCY MP	KAJAL SAHOO	7727/2025
211	D-WP(C)/16653/2024 WP(C)/9335/2024	ANSUMAN PRADHAN MP	DR.BINOD KUMAR MISHRA	7728/2025
212	D-WP(C)/18780/2025 WP(C)/ /	M/S G.L. AND SONS, SUNDARGARH MP	PRANAYA KISHORE HARICHANDAN	7729/2025
213	D-WP(C)/18784/2025 WP(C)/ /	RANJAN KUMAR HATI MP	SPANDAN SRICHANDAN DAS	7730/2025
214	D-WP(C)/18786/2025 WP(C)/12659/2025	TARUN KUMAR GHOSH MP	MITHUN DAS	7731/2025
215	D-WP(C)/18787/2025	BENU DHAR DALABEHERA	ASIM KUMAR DASH	

	WP(C)/ /	MP		7732/2025
216	D-WP(C)/18793/2025	PRATAP CHANDRA DAS	SAILESH DAS	
	WP(C)/ /	MP		7733/2025
217	D-WP(C)/18796/2025	UMAKANTA SAHOO	BHARAT BHUSAN ROUTRAY	
	WP(C)/ /	MP		7734/2025
218	D-WP(C)/18793/2025	PRATAP CHANDRA DAS	SAILESH DAS	
	WP(C)/ /	MP		7735/2025
219	D-WP(C)/6852/2025	SAROJINI SAHOO	NITYANANDA BEHURIA	
	WP(C)/5709/2025	MP		7736/2025
220	D-WP(C)/18793/2025	PRATAP CHANDRA DAS	SAILESH DAS	
	WP(C)/ /	MP		7737/2025
221	D-WP(C)/18798/2025	SANJAY KUMAR DAS	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		7738/2025
222	D-WP(C)/18799/2025	PANCHANAN GIRI	NIRANJAN LENKA	
	WP(C)/ /	MP		7739/2025
223	D-WP(C)/18800/2025	M/S HINDUSTAN AGENCIES	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		7740/2025
224	D-WP(C)/51606/2024	BRAJA SUNDAR DAS	KSHIROD KUMAR SAHOO	
	WP(C)/32150/2024	MP		7741/2025
225	D-WP(C)/18818/2025	RAJAPRIYA JENA	BISWOJEET LENKA	
	WP(C)/ /	MP		7742/2025
226	D-WP(C)/7702/2025	MAHABIR JENA	SAIBRATA RATH	
	WP(C)/6779/2025	MP		7743/2025
227	D-WP(C)/18832/2025	SUPRABHA PUROHIT	SURAJ MOHANTY	
	WP(C)/ /	MP		7744/2025
228	D-WP(C)/18826/2025	DEEPAK RAY	SIDHARTHA SANKAR RAY (2)	
	WP(C)/ /	MP		7745/2025
229	D-WP(C)/18836/2025	CORROSION PROTECTION PVT LTD	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		7746/2025
230	D-WP(C)/18839/2025	ARUNA KUMAR MALIK	AMIYA KUMAR MOHANTY A	
	WP(C)/ /	MP		7747/2025
231	D-WP(C)/6211/2025	BIRANCHI NARAYAN DEHURY		
	WP(C)/4632/2025	MP		7748/2025
232	D-WP(C)/18840/2025	HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		7749/2025
233	D-WP(C)/18841/2025	SANTOSH KUMAR PATRA	SIDHARTHA DAS	
	WP(C)/ /	MP		7750/2025
234	D-WP(C)/18842/2025	MADHAB MALIK	AMIYA KUMAR MOHANTY A	
	WP(C)/ /	MP		7751/2025
235	D-WP(C)/34769/2022	SASMITA SAHOO	BIDYALOK MOHAPATRA	
	WP(C)/34769/2022	MP		7752/2025
236	D-WP(C)/18844/2025	MANAGING COMMITTEE OF ADARSHA SHIKHONKALANAMALIPUR, KHORDHA	SIBSON MOHANTY	
	WP(C)/ /	MP		7753/2025
237	D-WP(C)/18845/2025	PRATAP MAJHI	AMITAV TRIPATHY	
	WP(C)/ /	MP		7754/2025
238	D-WP(C)/18830/2025	SUSANT KUMAR PANIGRAHI	SOUGAT DASH	
	WP(C)/ /	MP		7755/2025
239	D-WP(C)/13115/2025	JYOTIRMAYEE ROUT	BIKASH KUMAR ROUTRAY	
	WP(C)/9397/2025	MP		7756/2025
240	D-WP(C)/16631/2025	PRABASH CHANDRA KHETI	DEEPAK KUMAR PANI	
	WP(C)/ /	MP		7757/2025
241	D-WP(C)/30023/2023	PRAFULLA CHANDRA SAHOO	DEBABRATA DAS	
	WP(C)/30023/2023	MP		7758/2025
242	D-WP(C)/18849/2025	LAXMIDHAR @ LAXMAN SAHOO	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		7759/2025
243	D-WP(C)/18814/2025	M/S. KALAHANDI MINES MINERALS PVT. SOMABASH	SOMABASH MISHRA	
	WP(C)/ /	MP		7760/2025
244	D-WP(C)/18852/2025	MILAN RATH	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		7761/2025
245	D-WP(C)/18853/2025	CHAITAN BHOI	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		7762/2025
246	D-WP(C)/15510/2025	DAMODAR @ DAMODAR BINDHANI	NIRMAL RANJAN ROUTRAY	
	WP(C)/11808/2025	MP		7763/2025

247	D-WP(C)/18854/2025 WP(C)/ /	SHAMMI IMAM MP	SIDHARTHA DAS	7764/2025
248	D-WP(C)/7166/2025 WP(C)/5549/2025	RENUBALA SWAIN MP		7765/2025
249	D-WP(C)/18859/2025 WP(C)/ /	DIBAKAR BEHERA MP	GYANA RANJAN MAHAPATRA	7766/2025
250	D-WP(C)/18864/2025 WP(C)/ /	MANOJ KUMAR MISHRA MP	GYANA RANJAN MAHAPATRA	7767/2025
251	D-WP(C)/17165/2025 WP(C)/12178/2025	SARASWATI DAS MP	JAYAKRISHNA MOHAPATRA	7768/2025
252	D-WP(C)/18868/2025 WP(C)/ /	GAYATRI DEVI IRANI MP	GYANA RANJAN MAHAPATRA	7769/2025
253	D-WP(C)/18870/2025 WP(C)/ /	M/S. SHRI MAHAVIR FERRO ALLOYS PVT. LTD. MP	TANMAY NISHIBARH	7770/2025
254	D-WP(C)/18872/2025 WP(C)/ /	BINODINI BHOI MP	TRILOCHAN PANIGRAHI	7771/2025
255	D-WP(C)/18873/2025 WP(C)/ /	SWAGATIKA DALAI MP	GYANA RANJAN MAHAPATRA	7772/2025
256	D-WP(C)/18896/2025 WP(C)/ /	SARAT KUMAR UPADHYAYA MP	SUBHRANSU BHUSAN MOHANTY	7773/2025
257	D-WP(C)/18910/2025 WP(C)/ /	MINAKETANA JAYASINGH MP	AMBIKA BALLAV MALLICK	7774/2025
258	D-WP(C)/18913/2025 WP(C)/ /	M/S. GAYATRI CENTRAL ACADEMY, KEONJHAR MP	KASHI ACHARYA	7775/2025
259	D-WP(C)/18915/2025 WP(C)/ /	M/S. BAJRANGBALI SPONGE AND POWER MP	GODRIS MOHANTY	7776/2025
260	D-WP(C)/18918/2025 WP(C)/ /	HARAPRIYA NATH MP	PITAMBAR PATRA	7777/2025
261	D-WP(C)/18920/2025 WP(C)/ /	MADHUSMITA SWAIN MP	SHASHI BHUSAN JENA	7778/2025
262	D-WP(C)/18923/2025 WP(C)/ /	PRADIP KUMAR BEHERA MP	MANOJ KUMAR MOHANTY	7779/2025